



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,8th December 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 3

[ORIENTAL INSURANCE CO. LTD.

CONCILIATORS:-

- 1) Sri Bahadur Ramchiary
- 2) Sri Rajesh Kr. Adhikari]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./74/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus ANJALI SAIKIA and 3 ORS	MR.D BARUAH MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.R SARMA MR.H DEKA MR.M BURAGOHAIN
2	MACApp./24/2012 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus DILIP RABHA and 2 ORS,	MR.S K GOSWAMI MR.R KATHKATIA	MR.H DAS MR.M BARUAH
	WITH MC/3691/2011 in MACApp./24/2012	THE ORIENTAL INSURANCE CO. LTD., Versus DILIP RABHA and 2 ORS,	MR.S K GOSWAMI MR.R KATHKATIA	MR.H DAS
3	MACApp./142/2012 WITH LCR	GOPAL CH. SAHA Versus MUSTT. KULSUMA KHATUN and ORS	MR.P MAHANTA MR.P SARMA	MS.B CHOUDHURY MS.P BORAH
4	MACApp./93/2014 WITH LCR	SABITRI DAS and ANR. Versus MANTU OJHA and 2 ORS.	MS.S ROY MRS.N BORDOLOI	MR. M KHATANIAN (R1) MR.A DUTTA MRS.P M DUTTA
5	MACApp./241/2015	SMTI RENU BALA DAS Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	
6	MACApp./59/2016 CAVT. NO. 1543/2014 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BIMALA DEVI SHARMA and 5 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MS.B SARMA MS.R DEVI FOR CAVEATOR
7	MACApp./122/2016 WITH LCR	OSMAN GONI Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.B D DAS MR.H K SARMA MS.R DEKA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.A RAHMAN(R-2,3) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MS.P DOWERAH(R-1) MS.S THAKURIA R-1 MR.SIDHANT DUTTA(R-1)
8	MACApp./158/2016 WITH LCR	SMT BIME KHOYA Versus THE BRANCH MANAGER THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR.H J TAMULI(R-2) MS.P BORTHAKUR R-2

9	MACApp./208/2016 WITH LCR	MISS HIRJIR INGTIPI and ANR Versus M/S ORIENTAL INSURANCE COMPANY LIMITED and ANR	MR.T J MAHANTA MR.B BORA MR.A BARUA MR.S SINGH	MS.R D MOZUMDARR-1 MS.C MOZUMDAR(R-1)
10	MACApp./257/2016 WITH LCR	SMT SWARNA SAIKIA Versus THE ORIENTAL INSURANCE COMPANY LTD and ANR	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN MR.J K BORDOLOI	MR.R C PAUL(R-1)
11	MACApp./307/2016	SMTI MANJU PANDEY and 4 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.R C PAUL(R-1) MR.B DEKA(R- 2&3) MS.P SHANDILYAR- 2and3 MR.B P CHANGMAI(R- 2&3) MR.K MAJUMDAR(R- 2&3) MR. S BASUMATARY(R-1)
12	MACApp./28/2017 WITH LCR	SRI PRADIP HAZARIKA Versus SRI ROMEN DAS and 2 ORS	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR.A AHMED(R-3)
13	MACApp./35/2017 WITH LCR	SMT RAM SUNAR DEVI Versus MR GHANA GOGOI and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MS.N MODI(R-3) MS.B HAZARIKA(R- 1&4) MS.S K NARGIS(R- 1 &4) MR.N KALITA(R-3) MR.S DUTTA R-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3) MS.N DAS(R- 1&4)
14	MACApp./38/2017 WITH LCR	SMT SHEPALI BIBI and 3 ORS Versus SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MS.N MODI(R-2) MR.N KALITA(R-2) MR.S DUTTAR-2 MR.S DUTTA(R-2) MR.C SHARMA(R-2)
15	MACApp./111/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PREMODA HALOI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S K JAIN MR.B K JAIN MR.G K MEDHI MR.S TALUKDAR
16	MACApp./177/2017 WITH LCR	SAHAR ALI Versus MD HANIF ALI N and 2 ORS	MR.S C BISWAS MS.A DAS MR.K ISLAM MR.F A HASSAN	MS.N MODI(R-3) MR.A ROSHID(R-1) MS.M R DEVI(R-1) MR.N KALITA(R-3) MR.S DUTTA(Sr.Adv.)(R-3) MR.S DUTTA(R-3) MR.C SHARMA R-3 MR. S ALAM(R-1)
17	MACApp./188/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUSPA HAZARIKA and 6 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S K SANGANERIA MR.N BHATRA MR.G JALAN MR.B MUKHERJEE
18	MACApp./219/2017 WITH LCR	SMT KONO KALITA and 2 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and ANR	MR.A R AGARWALA	MR.S K GOSWAMIR-1 MR.B K GOSWAMI(R-1) MR.R KATHKATIA(R-1)
19	MACApp./221/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus MRS CHANDANA BASUMATARY and 6 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.A HUSSAINR-5
20	MACApp./270/2017 WITH LCR	SRI NRIPEN LAHKAR Versus THE ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA	MR. R C PAUL MS N RAJKONWAR
21	MACApp./294/2017 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MISS RUPSANA BEGUM @ RUKSANA BEGUM and 2 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.K K DEY MRV K BAROOAH
22	MACApp./329/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MALINA BASUMATARY and 2 ORS	MR.S K GOSWAMI	MR.J U AHMEDR-1 MR.R K MUSHAHARY(R-1) MR H HOQUE(R-1)

23	WITH MACApp./167/2018	SMTI MALINA BASUMATARY Versus THE DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MD. J U AHMED MR. R K MUSHAHARY MR H HOQUE	MR. S K GOSWAMI MR. R SHARMA MR. N BARMAN MR. A KALITA MR. R KATHKATIA
24	MACApp./355/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT PRATIMA SONOWAL and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.K K PARASAR(R- 1-3) MR.B CHETRIR- 1-3
25	MACApp./358/2017	DIPTI DAS and ANR Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD and ANR	MR.A R AGARWALA MS.R LAILA MD.K ALI	MR. R C PAUL MS N RAJKONWAR
26	MACApp./370/2017	BUBUL BARUAH Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD and ANR	MR.A R AGARWALA MR.S SINGH	MS.M CHOUDHURY(R-1) MR.S DUTTA(Sr.Adv.)(R-1) MR.S DUTTA R-1 MR.C SHARMA(R-1)
27	MACApp./538/2017 WITH LCR	MRS KAMALESWARI PAIT KUMBANG and 3 ORS Versus THE REGIONAL MANAGER M/S ORIENTAL INSURANCE COMPANY LIMITED and 4 ORS	MR.R BARUAH	MS S MOCHAHARI MS. M CHOUDHURY MR S DUTTA, SR.ADV. MR. C SHARMA MS N RAJKONWAR MS M GAZLOO
28	MACApp./631/2017 WITH LCR	MD FAZAL HAQUE KHAN and 5 ORS Versus BRANCH MANAGER ORIENTAL INSURANCE CO LTD and 2 ORS	MR. M A SHEIKH MD.M H CHOUDHURY MR.N ISLAM MS.F INTAZ MS.A BEGUM	
29	MACApp./271/2018 WITH LCR	BIKRAM CHOUDHURY Versus MOHIBUL HAQUE	MR. R BARUAH MR. K K DUTTA MR. B GOGOI	MR. R C PAUL (R2) MS. M SAIKIA (R3) MS. P BORTHAKUR (R3) MS N RAJKONWAR (R2)
30	MACApp./374/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus a) SMTI CHITRA BASUMATARY and 4 ORS	MR. R C PAUL	MR. S C BISWAS (R2) MR. R Deka MR. M HUSSAIN MS. K L R YANTHAN (R2) MR. F A HASSAN MS J BORAH MR. P S BISWAS (R2) MS G RABHA MS. D DUTTA (R2) MS P MISHRA MR. R DEY
31	MACApp./860/2018	SRI AMAL BORAH Versus THE ORIENTAL INSURANCE CO. LTD	MRS. R BORAH MR. D BORAH	
32	MACApp./913/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	WITH I.A.(Civil)/751/2017 in MACApp./913/2018	THE OREINTAL INSURANCE CO. LTD., Versus SMTI SHIBANI DAS and 4 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR
	WITH I.A.(Civil)/3223/2017 in MACApp./913/2018	SMTI SHIBANI DAS and 2 ORS, Versus THE OREINTAL INSURANCE CO. LTD.,	MR.A K DUTTA MR.B PURKAYASTHA	MS.R D MOZUMDAR
	WITH I.A.(Civil)/3759/2018 in MACApp./913/2018	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR

33	MACApp./914/2018	ORIENTAL INSURANCE CO. LTD. Versus MUSTT. NOOR JAHANA RAHMAN and 5 ORS.	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. M CHOUDHURY	MR. R ISLAM MR. R GOSWAMI MR. I ALAM MS. A HUSSAIN MS. S PARBIN MS. M SAIKIA
	WITH I.A.(Civil)/3792/2018 in MACApp./914/2018	ORIENTAL INSURANCE CO. LTD. Versus MUSTT. NOOR JAHANA RAHMAN and 5 ORS.	MR S DUTTA MS. N MODI MS. M CHOUDHURY MR. M CHOUDHURY	MR. R ISLAM MR. R GOSWAMI MR. I ALAM MS. A HUSSAIN MS. S PARBIN MS. M SAIKIA
34	MACApp./923/2018	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT CHANDRA PRABHA DAS and 2 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MR. S U MAZUMDAR MR. D K KALITA (R-1) MR. M K DAS (R-1) MR. K K PARASAR (R-1) MR. A AHMED PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
3)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
4)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
5)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
6)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
7)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
8)	MR. N H LASKAR	03-12-2018	To	10-12-2018
9)	MR R ISLAM	02-12-2018	To	10-12-2018
10)	MR A SHARMA	05-12-2018	To	09-12-2018
11)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018
12)	MR J C GAUR	05-12-2018	To	14-12-2018
13)	MR. B P BORAH	10-12-2018	To	12-12-2018
14)	MR. R K BHATRA	12-12-2018	To	17-12-2018
15)	MS. P CHAKRABORTY	06-12-2018	To	14-12-2018
16)	MR. D K DAS	07-12-2018	To	10-12-2018
17)	MR J A HASSAN	10-12-2018	To	12-12-2018
18)	MR. V K CHOPRA	07-12-2018	To	21-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 4

[NEW INDIA ASSURANCE CO. LTD.

CONCILIATORS:-

1) Ms. Peace Lahkar

2) Ms. Purnima Baruah Bordoloi]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./204/2013 (WITH LCR IN BOTH CASES)	AVA NANDI and ANR Versus RAJESH KUMAR GUPTA and 3 ORS	MR.B K JAIN MS.M DASGUPTA MS.I SINHA	MR.T J MAHANTA MS.M CHOUDHURY(R-3) MS.P BHATTACHARYA MR.A AHMED MR.S DUTTA (R-3) MR.A BARUA MR.C SHARMAR-3 MS.S THAKURIA(R-3)
2	WITH MACApp./16/2013	M/S NEW INDIA ASSURANCE CO LTD Versus AVA NANDI and 3 ORS	MS.M CHOUDHURY MR.A AHMED MR.S DUTTA MR.C SHARMA MS.S THAKURIA	MR.T J MAHANTA MR.B K JAIN MS.M DASGUPTA MR.B BORA MR.A BARUA MS.P BHATTACHARJEE
3	WITH MC/141/2013 in MACApp./16/2013	M/S NEW INDIA ASSURANCE CO LTD Versus AVA NANDI and 3 ORS	MR.A AHMED	
4	MACApp./37/2014 WITH LCR	ANIL SARAF Versus PRITAM SINGH and 2 ORS.	MR.B K JAIN MS.M DASGUPTA MS.I SINHA	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA
5	MACApp./111/2015 WITH LCR	SMTI MEENA DEVI @ MEENA BHATTARI and 2 ORS Versus MD AKKAS ALI and 2 ORS	MR. M TALUKDAR MS. D KALITA	MRS. B ACHARYA (R3) MR. A ACHARYA (R3) MR. M K HUSSAIN (R1) MS. S Y AHMED (R1) MS. K SHARMA (R1)
6	MACApp./205/2016	MAMU RAJKHOWA and 2 ORS. Versus MD. AKBAR RAHMAN and ANR	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.V DEVNATH
7	MACApp./2/2017 WITH LCR	SMT S. NIRMALA SINGHA @ NIRMALA DEVI and 3 ORS Versus THE NEW INDIA ASSURANCE CO LTD and 2 ORS	MS.J HAZARIKA MR.M CHOUDHURY MR.T ALI	MRB KAUSHIK MR.A DUTTA MRS.P M DUTTA

7	MACApp./87/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SMTI HENA TANTI and 4 ORS,	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. K K DUTTA(R- 1-3) MR.P P DUTTA(R-5) MR.S M SARMA MS.J KALITA(R- 1-3) MS.M KALITA(R-5) MR.A BARUA R-5 MS.D TALUKDAR(R- 1-3)
8	MACApp./210/2017 WITH LCR	SMT RUNU KALITA and 2 ORS Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD and ANR	MR.A R AGARWALA	MS.M CHOUDHURYR-1 MR.S DUTTA(Sr.Adv.)(R-1) MR.C SHARMA(R-1) MS.D SWARGIARY(R-1)
9	MACApp./233/2017 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD Versus HAWARUN NESSA and 5 ORS	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.P DOWERAH MR.SIDHANT DUTTA MS.S THAKURIA	
10	MACApp./245/2017 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD Versus MD INTAZ ALI and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. M A SHEIKH(R- 1-4) MD.M H CHOUDHURY R- 1-4 MR.N ISLAM(R- 1-4) MS.F INTAZ(R- 1-4) MS.A BEGUM(R- 1-4)
11	MACApp./269/2017 WITH LCR	SRI KRISHNA SARMAH Versus SRI PRABAL DOLEY and 2 ORS	MR.S K JAIN MR.B K JAIN MR.G J SHARMA MS.P C B NAIR	MS.R D MOZUMDAR(R-3) MS.C MOZUMDAR R-3 MR.S P SHARMA(R-3)
12	MACApp./317/2017 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD Versus SMT RABIA KHATOON and 8 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
13	MACApp./324/2017 WITH LCR	SMT ANIMA W. SANGMA and ANR Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and ANR	MR.A R AGARWALA MD.K ALI MS.R LAILA	MR.A TALUKDAR(R-1) MR.K K BHATTAR-1 MR.J JOHN(R-1)
14	MACApp./342/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus ABDUL KALAM and 5 ORS.	MR.R GOSWAMI MS.M SAIKIA MS.P BORSIAKIA	MS.U K PURKAYASTHA MR.P K PURKAYASTHA
15	MACApp./362/2017 WITH LCR	SRI SURAJ CHOUDHURY Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.H BUZAR BARUAH MR.S N KRISHNATRAYA	MS.M CHOUDHURYR-1 MR.S DUTTA(Sr.Adv.)(R-1) MR.C SHARMA(R-1) MS.D SWARGIARY(R-1) MS.S THAKURIA(R-1)
16	MACApp./371/2017 WITH LCR	LAKSHASHRI RABHA Versus THE REGIONAL MANAGER and ANR,	MR.A R AGARWALA	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MS M GAZLOO
17	MACApp./397/2017 WITH LCR	SMT AIKAN DEKA Versus SMT ANIMA KALITA and ANR	MR.A R AGARWALA	MR.A TALUKDAR(R-2) MR.K K BHATTA(R-2) MR.J JOHN-2
18	MACApp./412/2017 WITH LCR	SRI HEMANTA DEKA Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.D GOSWAMI MR. S DEKA MR. P DUTTA	MR.S P DAS(R-2) MR.S DUTTA(Sr.Adv.)(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MS.P DAS(R-2) MR.A DEKAR-2
19	MACApp./434/2017 WITH LCR	MD. HARUS ALI CHOUDHURY and ANR Versus BABATOSH KAR and 2 ORS	MR.M TALUKDAR MS.D KALITA	MS.R D MOZUMDAR(R-3) MR.A H M R CHOUDHURY(R- 1) MR.J LASKARR-2
20	MACApp./517/2017 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SRI AJAY KUMAR GOYAL and ANR	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	MR. S K BARKATAKI MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA

21	MACApp./524/2017 WITH LCR	SMTI RINA DAS and ANR Versus M/S NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA MR.S SINGH	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
22	MACApp./536/2017	MD MIZANUR RAHMAN Versus MD SARIFULLA and ANR	MR.A R AGARWALA	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA
23	MACApp./556/2017	SHRI KALIRAM SAIKIA and ANR Versus MD ATIKUR RAHMAN and ANR	MR.M TALUKDAR MS.D KALITA	
24	MACApp./600/2017 WITH LCR	SMTI MANDIRA ROY and ANR Versus M/S NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA MR.S SINGH	MR. R C PAUL MS N RAJKONWAR
25	MACApp./74/2018 WITH LCR	MUSTT GUL NEHAR BEGUM Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD	MR. A R AGARWALA	MR. R SHARMA MR. B K GOSWAMI MR. A KALITA MR. R KATHKATIA
26	MACApp./75/2018 WITH LCR	MUZAMIL HOQUE Versus THE REGIONAL MANAGER	MR. A R AGARWALA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. B KASHYAP
27	MACApp./758/2018	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI BIJAYA TALUKDAR AND 4 ORS	MR. K K BHATRA MR. A TALUKDAR MR J JOHN MS. R DEVI	
	WITH I.A.(Civil)/3070/2018 in MACApp./758/2018	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI BIJAYA TALUKDAR AND 4 ORS	MR. K K BHATRA MR. A TALUKDAR MR J JOHN MS. R DEVI	
	WITH I.A.(Civil)/3786/2018 in MACApp./758/2018	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BIJAYA TALUKDAR AND 4 ORS.	MR. K K BHATTA MR J JOHN MS. R DEVI	

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2)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
3)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
4)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
5)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
6)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
7)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
8)	MR. N H LASKAR	03-12-2018	To	10-12-2018
9)	MR R ISLAM	02-12-2018	To	10-12-2018
10)	MR A SHARMA	05-12-2018	To	09-12-2018
11)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018
12)	MR J C GAUR	05-12-2018	To	14-12-2018
13)	MR. B P BORAH	10-12-2018	To	12-12-2018
14)	MR. R K BHATRA	12-12-2018	To	17-12-2018
15)	MS. P CHAKRABORTY	06-12-2018	To	14-12-2018
16)	MR. D K DAS	07-12-2018	To	10-12-2018
17)	MR J A HASSAN	10-12-2018	To	12-12-2018
18)	MR. V K CHOPRA	07-12-2018	To	21-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,8th December 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 5

[NATIONAL INSURANCE CO. LTD

CONCILIATORS:-

- 1) Sri Ramani Mohan Choudhury**
- 2) Ms. Shamima Jahan]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	LA.App./69/2014 (WITH LCR IN BOTH CASES)	JAWAHARLAL RAI Versus THE DISTRICT COLLECTOR, HAILAKANDI	MS.B SARMA	GA, ASSAM
	WITH			
2	LA.App./70/2014	JAWAHARLAL RAI Versus DISTRICT COLLECTOR, HAILAKANDI	MS.B SARMA	GA, ASSAM
3	MACApp./72/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF SAHIDON NISA, HER LEGAL HEIRS and 2 ORS,	MR. K K BHATTA MR G JALAN MR. S SINGH MR. S S SARMA	MR Z ALAM (R1.1-R1.4) MR. B BISHAYA (R1.1-R1.4)
	WITH			
	I.A.(Civil)/706/2018 in MACApp./72/2016	NATIONAL INSURANCE CO. LTD. Versus MD. ARAFAN ALI AND 5 ORS	MR S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MR. Z ALAM
	WITH			
	I.A.(Civil)/707/2018 in MACApp./72/2016	NATIONAL INSURANCE CO. LTD. Versus MD. ARAFAN ALI AND 5 ORS	MR S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MR. Z ALAM
4	MACApp./81/2016 WITH LCR	MD HAIDAR ALI Versus M/S NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. T J MAHANTA MR. A BARUA MS. P BHATTACHARJEE	MS. R D MOZUMDAR(R-1) MS. C MOZUMDAR(R-1) MR. S P SHARMA R-1
5	MACApp./147/2016	SRI RAJIB DAS Versus SRI MONORANJAN PHUKAN and ANR	MR.J JOHN MR.A G CHOUDHURY	MR.S BHUYAN(R-2) MR.R GOSWAMI(R-2) MS.M SAIKIAR-2 MS.P BORTHAKUR(R-2)
6	MACApp./181/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus DAIJI GOSWAMI and ANR.	MR. R C PAUL MS. S ROY	MS. S KHANIKAR MS. P BARUAH
	WITH			
	I.A.(Civil)/1036/2018 in MACApp./181/2016	SMTI. DAISY GOSWAMI Versus NATIONAL INSURANCE CO. LTD. AND ANR	MS. S KHANIKAR	MS. S ROY

7	MACApp./218/2016 WITH LCR	SMT SHERINA KHATUN Versus NATIONAL INSURANCE COMPANY LTD and ANR	MR.A R AGARWALA MRI HASSAN	MR.B K PURKAYASTHA(R-1) MS.K DEKAR-1
8	MACApp./284/2016	SANDHYA DAS Versus NATIONAL INSURANCE CO. LTD and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MS.R D MOZUMDAR
9	MACApp./8/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SIBA KANTA GOSWAMI and 2 ORS	MR.R C PAUL MS.S ROY	MR.A R AGARWALA
10	MACApp./85/2017 WITH LCR	BISWAJIT CHOWDHURY and ANR Versus AKLESH SAH and 2 ORS,	MR.S K SANGANERIA MR.N BHATRA MR G JALAN	MS.S ROY(R- 3) MS.I DAS(R- 3)
11	MFA/127/2017	DIPAK BORO Versus COMMISSIONER OF WORKMEN COMPENSATION and ORS	MR. S DAS MS. R VERMA	MR. R K BHATRA MR A SAIKIA MS. A A KHANAM MS. J BHAGAWATI
12	MACApp./133/2017 WITH LCR	REZIA BEWA and 4 ORS Versus SMT GEETA MUSHAHARY and ANR	MR.A AGARWALA	MS.S ROYR-2 MRI HASSAN MR.R ZAHAN
13	MACApp./181/2017 WITH LCR	SRI BADAL RAY Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR.D BARMAN MR.A DAS MR.S BARUAH MR.D CHOUDHURY MS.D BARUA MR.S BORAH	MR.A DUTTA(R-1) MRS.P M DUTTA(R-1)
14	MACApp./209/2017 WITH LCR	SMT SUBALA DAS Versus MRS GITANJALI KUMAR and ANR	MR.D K JAIN	
15	MACApp./211/2017 WITH LCR	SRI PROBhat SALAI and 2 ORS Versus NATIONAL INSURANCE COMPANY LTD and 4 ORS	MR.S RAHMAN	MRS. S ROY MS I DAS MR. A M KHAN MR.A AHMED R-4
16	MACApp./293/2017 WITH LCR	BAITUN NESSA BIBI and 4 ORS Versus NATIONAL INSURANCE CO. LTD and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
17	MACApp./338/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
18	MACApp./382/2017	SMT IRAMONI DEKA @ GOGOI and ANR Versus THE REGIONAL MANAGER THE NATIONAL INSURANCE CO. LTD and 2 ORS	MR.A R AGARWALA MD.K ALI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA A KALITA R KATHAKATIA
19	MACApp./415/2017 WITH LCR	SMTI PRABHABATI DAS and 2 ORS Versus SRI AMARENDRA KALITA and 2 ORS	MR. D MONDAL MR. P SARMA	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (R-3)
20	MACApp./430/2017 WITH LCR	JAMUNA DAS Versus NATIONAL INSURANCE CO. LTD and 2 ORS.	MR.S C PANDIT	MR.S BHUYAN R-1 MR.M DUTTA(R-2) MR.R GOSWAMI(R-1) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1) M C KAKOTI(R-2)
21	MACApp./533/2017 WITH LCR IN MAC.APP. 240/16	NATIONAL INSURANCE COMPANY LTD Versus SRI DEVANATH VISWAKARMA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.K U AHMED FOR CAVEATOR

22	WITH MACApp./240/2016	SHRI DEVANATH VISHWAKARMA Versus SRI TAPASH DUTTA and 2 ORS	MR.M HUSSAIN MR.Z H AHMED MR.K U AHMED	MR.R GOSWAMI(R-3) MR.N HASAN R-1 MR.J ROY(R-1) MS.M SAIKIA(R-3) MR.A HASAN(R-1) MR.C CHAKRAVARTY(R-1) MS.P BORTHAKUR(R-3) MR.S BORTHAKUR(R-1) MS.S KAKATI(R-1)
23	MACApp./602/2017 WITH LCR	SMTI RITA KALITA and ANR Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD and 4 ORS	MR.M TALUKDAR MR.T PAUL	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
24	MACApp./2/2018	DILIP KUMAR AGARWAL Versus LOBARAM BARUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA (R3) MR. A GANGULY MS N RAJKONWAR MRS. P M DUTTA (R3)
25	MACApp./79/2018 WITH LCR	RUBUL PATHAK Versus BABUL KAIBARTA and 5 ORS	MR. S K GOSWAMI MR. A ACHARYA MR. R KATHKATIA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
26	MACApp./141/2018 WITH LCR	SRI GONESH CHOUDHURY Versus THE REGIONAL MANAGER AND 2 ORS,	MR. A R AGARWALA	MR. B KALITA MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. K BORAH
27	MACApp./179/2018 WITH LCR	SABITA KARMAKAR Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD	MR. A R AGARWALA	MR. B K PURKAYASTHA MS. M BARUAH
28	MACApp./261/2018	SMTI BHARATI CHOUDHURY AND ANR Versus M/S NATIONAL INSURANCE CO LTD AND 3 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S K SINHA MR. A BORUA	MR. A DUTTA (R1) MR. B DEKA (R3) MR. U SARMA (R3) MR. D SEN DEKA (R3) MRS. P M DUTTA (R1)
29	MACApp./975/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI DIPANJALI ROY and 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. T J MAHANTA (R1) MR. S SINGH (R1) MR. A BORUA (R1)
	WITH I.A.(Civil)/4049/2018 in MACApp./975/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI DIPANJALI ROY and 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. T J MAHANTA (R1) MR. S SINGH (R1) MR. A BORUA (R1)

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LEAVE NOTE OF ADVOCATES FOR 08/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
3)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
4)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
5)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
6)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
7)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
8)	MR. N H LASKAR	03-12-2018	To	10-12-2018
9)	MR R ISLAM	02-12-2018	To	10-12-2018
10)	MR A SHARMA	05-12-2018	To	09-12-2018
11)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018
12)	MR J C GAUR	05-12-2018	To	14-12-2018
13)	MR. B P BORAH	10-12-2018	To	12-12-2018
14)	MR. R K BHATRA	12-12-2018	To	17-12-2018
15)	MS. P CHAKRABORTY	06-12-2018	To	14-12-2018
16)	MR. D K DAS	07-12-2018	To	10-12-2018
17)	MR J A HASSAN	10-12-2018	To	12-12-2018
18)	MR. V K CHOPRA	07-12-2018	To	21-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 6

[UNITED INDIA INSURANCE CO. LTD.

CONCILIATORS:-

1) Ms. Pori Barman

2) Ms. Sujata Changkakati]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./260/2015 WITH LCR	MUST RUPBHAN BEOWA Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.H R A CHOUDHURY MR.A AHMED MR.R A CHOUDHURY MR.M ALAMGEER	MR.B K PURKAYASTHA(R- 1) MS.K DEKA(R-1)
2	MACApp./34/2016 WITH LCR	MD MOJIBOR RAHMAN Versus THE UNITED INDIA INSURANCE CO. LTD and ANR	MR.A R AGARWALA	MR.A TALUKDAR(R-1) MS.L SHARMAR-1 MR.K K BHATTA(R-1)
3	MACApp./61/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus ANOWAR ALI	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	
4	MACApp./163/2016	MD HABIBOR RAHMAN DEWAN Versus UNITED INDIA INSURANCE COMPANY LTD and 2 ORS	MS.A BHANU MS.S P DAS	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
5	MACApp./170/2016	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI MAKAN DUTTA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.H CHAKRABORTYR-2 MR.H C SARMA(R-2)
6	MACApp./25/2017	THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI. DIPIKA KALITA and ANR.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
7	MACApp./138/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MRS SYERA KHATUN and 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.G UDDINR-1 MR.M BURAGOHAIN(R-1)
8	MACApp./187/2017 WITH LCR	SHRI MANAB RABHA Versus UNITED INDIA INSURANCE COMPANY LIMITED and 2 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR MS.K M SARMA MR.M UDDIN	MR.A R AGARWALAR-2 MS.M CHOUDHURY(R-1) MR.S DUTTA(Sr.Adv.)(R-1) MR.C SHARMA(R-1)
9	MACApp./220/2017 WITH LCR	KHIROD CH. BEPARI Versus KASHINATH YADAV and ANR	MR.A R AGARWALA	MR.B C DASR-1 MR.A J SAIKIA(R-2) MR.Z HUSSAIN(R-1) MR.U K DUTTA(R-2) MR.B KAKATI(R-2) MR.K BORAH(R-2) MRSB B AHMED(R-1)

10	MACApp./225/2017	LOSTINA MANTA and ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD and ANR	MR.A R AGARWALA MD.K ALI	MR. B K PURKAYASTHA MS. M BORUAH
11	MACApp./227/2017	MUSLIM ALI and ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED and ANR	MR.A R AGARWALA MR.S SINGH	MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1) MS.J TALUKDARR-1
12	MACApp./278/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMT JAMELA KHATUN and 2 ORS	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MS.SOMILAR. 2. MR.S K DEORI(R. 2.)
13	MACApp./297/2017 WITH LCR	SMTI BALJIT KOUR and 4 ORS Versus THE GENERAL MANAGER THE UNITED INDIA INSURANCE CO. LTD	MS.S KHANIKAR MS.P BARUAH MR.P BARUAH	MS.M CHOUDHURY
14	MACApp./339/2017 WITH LCR	MOHINUR ISLAM, Versus THE UNITED INDIA INSURANCE CO. LTD. and ANR.	MR.A R AGARWALA MS.T HASNU	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA
15	MACApp./343/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus KAPTLUANGA and ANR.	MR.A J SAIKIA MR.U K DUTTA MRN BHUYAN MR.K BORA	MR.S C KEYAL MS.P BARUAH MS.G SARMAH
16	MACApp./345/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus ARATI GOHAIN and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.A DASGUPTA MRS.B DAS MS.B DAS MR.B B GOGOI
17	MACApp./399/2017 WITH LCR	SWAPNA DEV @ DUTTA and 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.A R AGARWALA MS.R LAILA MD.K ALI	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR S ISLAM MR P K DAS MR C KALITA MS M GAZLOO
18	MACApp./410/2017	BABITA MAHANTA and 3 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD and ANR	MR.A R AGARWALA MD.K ALI MS.R LAILA	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. R DEVI
19	MACApp./438/2017 WITH LCR	SRI NIJWM BASUMATARY Versus THE UNITED INDIA INSURANCE CO LTD and ANR	MR. S DEKA MS.J BORA	
20	MACApp./441/2017 WITH LCR	SMTI SAMALA SARKAR and ANR Versus DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M TALUKDAR MS. D KALITA	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MR. B HALDAR MR. P THAKURIA MR. G BHARADWAJ
21	MACApp./477/2017 WITH LCR	SRI SIMANTA DEKA Versus SRI RAMANI DEKA and 2 ORS	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA	
22	MACApp./535/2017 WITH LCR	SRI HEMANTA MEDHI Versus MRS THUNU DAS and ANR	MS.G DEKA MS.J DAS	MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA MR. A S ROY
23	MACApp./571/2017	SABITAKHELMA and 2 ORS, Versus THE REGIONAL MANAGER and ANR,	MR.A R AGARWALA MD.K ALI	MR. R C PAUL MS N RAJKONWAR
24	MACApp./647/2017 WITH LCR	MUSTT FATEMA BEGUM Versus DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD and 2 ORS	MR.M TALUKDAR MS.D KALITA	MS.R D MOZUMDAR

25	MACApp./61/2018 WITH LCR	SMTI AROTI DUTTA and 2 ORS Versus THE UNITED INDIA INSURANCE COMPANY LIMITED.	MR J AHMED MR. A T SIKDER MR.T AHMED MS R RAHMAN	MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA
26	MACApp./240/2018	MINU DUTTA Versus THE REGIONAL MANAGER M/S UNITED INDIA INSURANCE CO. LTD AND 3 ORS	MR. R BARUAH	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
27	MACApp./265/2018 WITH LCR	SRI PURNO GHOSE Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS F BEGUM	MS. R D MOZUMDAR (R1) MR H DAS (R2, R3) MS. C MOZUMDAR (R1) MS. U HAZARIKA (R2, R3) MR. S P SHARMA (R1)
28	MACApp./341/2018	JYOTIRMOY SALOI Versus THE UNITED INDIA INSURANCE CO. LTD	MR.J MOLLAH MR.S ISLAM	
29	MACApp./398/2018 WITH LCR	SRI ABHISHEK CHAKRABORTY Versus SMT BULBULI BORPHUKAN AND 2 ORS	MR S S SHARMA MR. B J MUKHERJEE	MR. N UDDIN (R1 & 2) MR. M ISLAM (R1 & 2) MS F N AHMED (R1 & 2)

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14)	MR. R K BHATRA	12-12-2018	To	17-12-2018
15)	MS. P CHAKRABORTY	06-12-2018	To	14-12-2018
16)	MR. D K DAS	07-12-2018	To	10-12-2018
17)	MR J A HASSAN	10-12-2018	To	12-12-2018
18)	MR. V K CHOPRA	07-12-2018	To	21-12-2018